

ITEM NO.27 Court 3 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

(Arising out of impugned final judgment and order dated 24-08-2016 in WT No. 622/2015 passed by the High Court Of Judicature At Allahabad)

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. & ANR. Respondent(s)

(IA No. 65256/2017 - VACATING STAY)

WITH

SLP(C) No. 5473/2017 (XI)

SLP(C) No. 5468/2017 (XI)

SLP(C) No. 3497/2017 (XI)

SLP(C) No. 5074/2017 (XI)

SLP(C) No. 6928/2017 (XI)

(and IA No.80901/2017-EXEMPTION FROM FILING O.T.)

SLP(C) No. 6413/2017 (XI)

SLP(C) No. 3495/2017 (XI)

SLP(C) No. 5073/2017 (XI)

SLP(C) No. 5469/2017 (XI)

SLP(C) No. 5471/2017 (XI)

SLP(C) No. 3499/2017 (XI)

SLP(C) No. 5476/2017 (XI)

SLP(C) No. 5470/2017 (XI)

SLP(C) No. 5472/2017 (XI)

SLP(C) No. 3498/2017 (XI)

Date : 07-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Jitendra Mohan Sharma, Sr. Adv.
Mr. Ajit Sharma, AOR

For Respondent(s) Mrs. Sonali Jaitley Bakhshi, Adv.
Mr. Jaiyesh Bakhshi, Adv.
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Ms. Sanjana Bakshi, Adv.
Mr. Chirag Sharma, Adv.
Mr. Daman Popli, Adv.
Mr. Siddharth Dey, Adv.
Ms. Amreen Qureshi, Adv.
Mr. P. V. Yogeswaran, AOR

Mr. Tushar Jarwal, Adv.
Mr. Rahul Sateeraja, Adv.
Mr. Deepak Thackur, Adv.
Mr. Anurag Soan, Adv.
Ms. Vrinda Bagaria, Adv.
Ms. B. Vijayalakshmi Menon, AOR

Mr. Nikilesh Ramachandran, AOR
Mr. Merusagar Samantaray, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

As short question of law is involved, list these
appeals in the fourth week of April, 2022.

Liberty is granted to file written
submissions/compilation of judgment.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)